

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BIOTOR INDUSTRIES LIMITED Date of Commencement of Liquidation: 31-12-2018; List of Stakeholders as on Date: 12-01-2021; Name of IP: Mr. Sanjay Kumar Agarwal; Last 5 digit of registration number: 10140

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1656968				NA
2	Liquidation costs incurred till date				10151490				NA
3	Secured financial creditors	8	16884156626	8	16878849102	0	5307524	0	Annexure 3
4	Unsecured financial creditors	15	18354886058	15	18312355577	0	42530481	0	Annexure 4
5	Operational creditors (Workmen)	210	343862430	0	0	0	343862430	0	Annexure 5
6	Operational creditors (Employees)	60	92296996	0	0	0	92296996	0	Annexure 6
7	Operational creditors (Government Dues)	6	21989159893	6	21989159893	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	17391188	2	1392348	0	15998840	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		306	57681753191	31	57193565378	0	499996271	0	